

**MINISTRY OF CHEMICALS AND FERTILIZERS, DEPARTMENT
OF FERTILIZERS, DATA ENTRY OPERATOR, GRADE 'B'
RECRUITMENT RULES, 1997**

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SCHEDULE 1 :-

**MINISTRY OF CHEMICALS AND FERTILIZERS, DEPARTMENT
OF FERTILIZERS, DATA ENTRY OPERATOR, GRADE 'B'
RECRUITMENT RULES, 1997**

G.S.R. 121, dated 6th February, 1997-In exercise of the powers conferred by the proviso to Art. 309 of the Constitution, the President hereby makes the following rules regulating the method of recruitment to the post of Data Entry Operator Grade 'B' in the Department of Fertilizer, Ministry of Chemicals and Fertilizers namely : -

1. Short title and commencement :-

(1) These rules may be called the Ministry of Chemicals and Fertilizers, Department of Fertilizers Data Entry Operator, Grade 'B' Recruitment Rules, 1997.

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2) They shall come into force on the date of their publication in the Official Gazette

2. Number of posts, its classification and scale of pay :-

The number of post, its classification and the scale of pay attached thereto shall be as specified in Columns 2 to 4 of the Schedule annexed to these rules.

3. Method of recruitment, age-limit and other qualifications

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The method of recruitment, age-limit, qualifications and other matters relating to the said post shall be specified in Columns 5 to 14 of the said Schedule.

4. Disqualifications :-

No person,-

(a) who has entered into or contracted a marriage with a person having a spouse living, or

(b) who, having a spouse living, has entered into or contracted a marriage with any person, shall be eligible for appointment to the said post : Provided that the Central Government, may, if satisfied that such marriage is permissible under the personal law applicable to such person and the other party to the marriage and that there are other grounds for so doing, exempt any person from the operation of this rule.

5. Power to relax :-

Where the Central Government is of opinion that it is necessary or expedient so to do, it may by order, for reasons to be recorded in writing, relax any of the provisions of these rules with respect to any class or category of persons.

6. Saving :-

Nothing in these rules shall affect reservations, and other concessions required to be provided for the Scheduled Castes, the Scheduled Tribes, Ex-Servicemen and other special categories of persons in accordance with the orders issued by the Central Government from time to time in this regard.

SCHEDULE 1

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Name of the post.	Number of posts.	Classification.	Scale of pay.
1	2	3	4
Data Entry Operator Grade 'B'.	1* (1997) * Subject to variation dependent on work-load.	General Central Service, Group 'C' Non-Gazetted, Non-Ministerial.	Rs. 1350-30-1440-40-1800-EB-50-2200/.